

**POSSESSION NOTICE (for immovable property)**

Whereas, the undersigned being the Authorized Officer of IIFL Home Finance Limited (For Housing Finance Ltd.) (IHFL) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Securities Interest Act 2002 and in exercise of powers conferred under section 13(12) read with Rule 8 of the said Act, a Demand Notice was issued by the Authorised Officer of the co-borrowers mentioned herein below to repay the amount mentioned in the notice with receipt of the said notice. The borrower having failed to repay the amount, notice is hereby public in general that the undersigned has taken possession of the property described hereunder conferred on him under Section 13(4) of the said Act read with Rule 8 of the said rules. The public in general are hereby cautioned not to deal with the property and any dealings with to the charge of IHFL for an amount as mentioned herein under with interest thereon. The provisions of sub-section (8) of section 13 of the Act, if the borrower clears the dues of costs, charges and expenses incurred, at any time before the date fixed for sale or transfer, be sold or transferred by "IHFL" and no further step shall be taken by "IHFL" for transfer of

Name of the Borrower(s) Description of Secured Asset (Immovable Property) Total Outstanding

No.	Account No.	Home Loan	Loan Against Property	Loan Against Property	Home Loan	Home Loan
12.	4997568 4997353 4997488 4997634 & 5100988	Loan Against Property			1. Neha Industries (prop. Rinku Kumar) 2. Rinku Kumar 3. Sunita Rani 4. Sunny International (Prop. Sunita Rani)	20-05-20
13.	8069348	Loan Against Property			1. Vinod Kumar Soni 2. Vikram Soni 3. Niagara Metals India Ltd. 4. Pragati Vanija Pvt. Ltd. 5. R.k. Forgings Pvt. Ltd. 6. Csb Estates And Finance Ltd. 7. Vinod Kumar Soni & Sons (huf) 8. Vikram Soni Huf	10-05-20
14.	14951971	Home Loan			1. Mr. Pancham Singh 2. Mrs. Sarita Singh	11-04-20
15.	5323378 & 5832097	Loan Against Property			1. Plaza Shoe Co (prop. Harinder Pal Singh) 2. Mr. Harinder Pal Singh 3. Mrs. Iqbal Kaur	17-04-20
16.	19166588	Home Loan			1. Mrs. Punam Tiwari 2. Tuition Point C/o Mrs. Punam Tiwari 3. Mr. Ravi Shanker Tiwari	10-05-20

You are hereby called upon to pay the amounts to IDFC First Bank Limited (known as IDFC First Bank Limited) as per the details of the secured assets and charges etc. within 60 days from the date of this publication. In case of non-payment, the undersigned will initiate legal proceedings under section 14 of the SARFAESI Act, against the mortgaged properties of the borrowers. IDFC First Bank Limited, amalgamated with IDFC Bank Limited and prior to the merger, from transferring the said secured assets either by way of sale or otherwise.

Date: 16-June-2021

Place: Punjab

(erstwhile Capital F)

**Business Standard**

Any queries / clarifications in this regard may be addressed to:

Kotak Mahindra Asset Management Company Limited

CIN: U65991MH1954PLC080009 (Investment Manager for Kotak Mahindra Mutual Fund)

5th Floor, Kotak Towers, Building No. 21, Infinity Park, Off: Western Express Highway, Goregaon - Mulund Link Road, Malad (East), Mumbai 400097. Phone Number: +918048893330 • Email: mutual@kotak.com • Website: assetmanagement.kotak.com

Mutual Fund investments are subject to market risks, read all scheme related documents carefully.

ADVERTISEMENT IN TERMS OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS), REGULATIONS, 2011 AS AMENDED WITH RESPECT TO THE OPEN OFFER TO THE PUBLIC SHAREHOLDERS OF

**RITESH PROPERTIES & INDUSTRIES LIMITED**(HEREINAFTER REFERRED TO AS "RPIL" OR "TARGET COMPANY" OR "TC")  
(CIN: L74899DL1987PLC027050)

Registered Office: 11/5 B, 1st Floor, Pusa Road, New Delhi - 110060

Phone Number: 011-41537951 / +91-9212359076; Fax: NA

Website: www.riteshindustries.us; Email Id: riteshlimited8@gmail.com

Corporate Office: Plot No. 312, Udyog Vihar, Phase IV, Gurgaon 122 015 (Haryana), Tel: 0124-4111582

Cash Offer for acquisition of 41,05,650 (Forty One Lakhs Five Thousand Six Hundred Fifty only) fully paid up equity shares of face value of Rs. 10/- each ("equity shares") constituting 26.00% of the Fully Paid up Expanded Equity Capital of the Target Company ("RPIL"), from the Public Shareholders by Findoc Finvest Private Limited (hereinafter referred to as the "Acquirer") together with Mr. Hemant Sood and Ms. Sonia Aggarwal collectively referred to as "Persons Acting In Concert" or "PACs" pursuant to and in accordance with Regulation 3(1), 4, 5(1) & (2) read with other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations" or "SAST Regulations" or "Takeover Regulations")

This advertisement is being issued by Almondz Global Securities Limited ("Manager to the Offer"), for and on behalf of the Acquirer and PACs, pursuant to and in accordance with the SEBI (SAST) Regulations in respect of the Open Offer to acquire 41,05,650 (Forty One Lakhs Five Thousand Six Hundred Fifty only) fully paid up equity shares of face value of Rs. 10/- each ("Equity Shares") constituting 26.00% of the Fully Paid up Expanded Equity Capital of the Target Company.

**Kind Attention Physical Public Shareholders**

Public shareholders holding equity shares in physical form and who have not received the physical copy of Letter of Offer (LoF) for any reason whatsoever, may send request to Registrar and Transfer Agent Skyline Financial Services Private Limited at [Compliances@skylinerta.com](mailto:Compliances@skylinerta.com) and avail a soft copy of the LoF. Alternatively, such Public Shareholders can download the copy of the LoF (which includes the Form of Acceptance and SH-4) from the websites of SEBI at <https://www.sebi.gov.in>, Target Company at [www.riteshindustries.us](http://www.riteshindustries.us), Registrar to the Offer at [www.skylinerta.com](http://www.skylinerta.com), Manager to the Offer at [www.almondzglobal.com](http://www.almondzglobal.com), and BSE at [www.bseindia.com](http://www.bseindia.com).

Public Shareholders are required to refer to the section titled 'Procedure for Acceptance and Settlement of the Offer' at page no. 33 of LoF inter alia the procedure for tendering the equity shares in Open Offer and are required to adhere to and follow the procedure outlined therein.

Capitalised terms used but not defined in this advertisement shall have the same meaning assigned to such terms in the Public Announcement/ DPS/DLoF/LoF/Corrigendum.

The Acquirer, its directors in their capacity as directors of the Acquirer, and the PACs accept the responsibility for the information contained in this advertisement and also for the obligations of the Acquirer and the PACs, respectively, laid down in the SEBI (SAST) Regulations in respect of the Open Offer. This advertisement will be available on SEBI's website at [www.sebi.gov.in](http://www.sebi.gov.in), Target Company at [www.riteshindustries.us](http://www.riteshindustries.us), Registrar to the Offer at [www.skylinerta.com](http://www.skylinerta.com), Manager to the Offer at [www.almondzglobal.com](http://www.almondzglobal.com), and BSE at [www.bseindia.com](http://www.bseindia.com).

**ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRER****MERCHANT BANKER TO THE OFFER**

**almondz**  
the game changer

**Almondz Global Securities Limited**

F-33/3, Phase-II, Okhla Industrial Area, New Delhi-110020

Contact Number: 011-43500700

E-Mail - [merchantbanker@almondz.com](mailto:merchantbanker@almondz.com)Website: [www.almondzglobal.com](http://www.almondzglobal.com)Investor Grievance: [investorgrievance@almondz.com](mailto:investorgrievance@almondz.com)

SEBI Registration Number: INM000000834

Validity : Permanent

Contact Person: Mr. Ajay Pratap

**REGISTRARS TO THE OFFER****Skyline Financial Services Private Limited**

D-153-A, First Floor, Okhla Industrial Area,

Phase-I, New Delhi-110020

Contact Number: 011-40450193-97

Email - [Compliances@skylinerta.com](mailto:Compliances@skylinerta.com)Website: [www.skylinerta.com](http://www.skylinerta.com)

SEBI Registration Number: INR000003241

Validity: Permanent

Contact Person: Ms. Sarita Singh

**ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS**Findoc Finvest Private Limited  
(ACQUIRER)Mr. Hemant Sood  
(PAC 1)Mrs. Sonia Aggarwal  
(PAC 2)

Sd/-

Sd/-

Sd/-

Place: New Delhi

Date: June 15, 2021